

(b) if so, the time by which the long pending projects are likely to be cleared by the Government?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) 69 Major and 58 medium irrigation projects are pending clearance at the Centre. The Polavaram Project and Inchampalli project of Andhra Pradesh are not among the pending projects. In respect of Polavaram Project, the State Government is required to submit modified project report after compliance of observations of the Central Water Commission. Inchampalli Project proposal had been rejected by the Ministry of Environment and Forest due to submergence of large forest area. It was suggested to the State Government to investigate alternative site to drive the same benefits involving submergence of less forest area. The detailed project report of the project is to be prepared by the Government of Andhra Pradesh under guidance of a joint Task Force of the Chief Engineers of Andhra Pradesh, Maharashtra and Madhya Pradesh. The joint Task Force could not be constituted due to lack of consensus among the States.

(b) Though there is prescribed limit for appraisal of the projects, the clearance is delayed due to the delay by the State Governments in complying with the observations of various Central Appraising Agencies.

Irrigation projects in Gujarat

1292. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the progress of medium and major irrigation

projects in Gujarat presently under execution during 1995-96 in terms of targets both physical and financial;

(b) the details of funds sought by the State Government and funds actually released during 1995-96, project-wise;

(c) the tentative allocation of funds and target set for 1996-97 project-wise of the on going schemes and funds proposed to be allocated for new projects;

(d) the names of the projects awaiting clearance alongwith the reasons for delay; and

(e) the time by which these projects are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Statement-I giving details of major and medium on-going irrigation projects of Gujarat is enclosed. The funds are released to the State Government in the form of bloc grants and loans not tied to any sector of Development or the project.

(c) The plan allocation for 1996-97 for the ongoing schemes of Gujarat has not been finalised.

(d) Statement-II giving status of new major and medium irrigation projects of Gujarat pending clearance is enclosed.

(e) Though there is prescribed time limit for appraisal of the project, the clearance is delayed due to the delay by the State Government in compliance of the observations of various Central Appraising Agencies

STATEMENT-I

Statement giving details of On-Going Major, Medium and ERM Project of Gujarat

S.No.	Name of the Project	Latest estimated cost	Expend incurred upto March.95	Outlay recommended by Working Group during 1995-96	Ultimate irrigation potential	Potential created upto 3/95	Target Potential for 1995-96
		Rs. in crores		Thousand hectares			
1	2	3	4	5	6	7	8
Major Projects							
1.	Sabarmati	124.51	113.43	4.00	61.09	55.44	5.84
2.	Panan	95.34	173.52	6.00	49.37	49.16	-
3.	Karjan	264.10	233.29	15.00	77.36	46.10	0.39
4.	Damanganga	231.32	173.52	14.72	51.56	45.33	6.23
5.	Sakhi	113.40	104.53	3.50	25.20	24.18	0.08
6.	Sardar Sarovar	13180.62	4515.34	1500.00	1792.00	-	-
7.	Sipu	97.75	85.86	4.75	22.00	20.00	2.00

1	2	3	4	5	6	7	8
8.	Watrak	63.03	64.10	3.00	18.34	18.34	-
9.	Zankhari	78.70	3.70	-	24.00	-	-
Medium Projects							
1.	Hiran (S) - II	12.20	8.92	-	6.40	6.40	-
2.	Sakhababadar	22.06	23.50	1.20	5.41	5.41	-
3.	Machhundri	21.05	21.75	0.75	8.08	8.08	-
4.	Kalaohar	21.62	21.83	0.77	4.70	4.70	-
5.	Machhannala	17.92	17.29	0.10	4.33	4.30	-
6.	Ver-II (Anli)	26.50	24.84	1.00	5.47	5.47	-
7.	Deo	56.98	52.84	0.10	10.16	10.16	-
8.	Venu-II	23.78	23.31	1.00	5.25	6.00	-
9.	Und (Jivapur)	38.45	39.05	0.77	9.59	9.59	-
10.	Bhadar (Panchmahals)	47.93	47.69	0.10	8.00	8.70	-
11.	Mazam	32.60	31.62	0.05	4.72	5.73	-
12.	Hadaf	26.17	25.34	0.50	5.24	6.08	0.28
13.	Gahai	71.53	56.50	4.20	7.51	9.72	-
14.	Kelia	25.00	23.03	2.65	3.46	3.46	-
15.	Harnab	8.72	8.24	0.05	3.44	2.84	0.10
16.	Sam	11.47	11.20	0.75	2.76	2.76	-
17.	Anipur	9.62	9.80	0.50	6.77	4.30	1.80
18.	Aunaria	7.56	6.96	0.05	2.37	2.39	0.43
19.	Aji-II	13.61	13.86	-	2.38	2.25	-
20.	Aji III	23.54	28.81	0.60	6.84	6.77	-
21.	JhuJ	42.00	38.78	2.25	5.89	3.22	-
22.	Uben	13.20	13.45	-	2.46	2.46	-
23.	Mukteshwar	22.80	20.45	3.75	-	2.00	-
24.	Deni II	11.24	11.33	0.05	2.42	2.42	-
25.	UNU II (Gunatit Sarovar)	38.94	25.03	4.00	4.25	-	-
ERM							
1.	Machhu I (Dam Strengthening)	1.70	1.60	-	-	-	-
2.	Machhu II (Reconstruction)	39.30	40.01	0.90	9.99	9.90	-
3.	Modernisation of Kharicut Canal	8.15	8.24	0.50	2.07	2.01	-
4.	Modernisation of Fatehwadi Canals	40.46	38.33	0.00	4.47	4.33	-
5.	Dantiwada Modernisation	45.70	47.64	3.00	12.13	12.13	-
6.	Modernisation of Bhadar Canals	24.05	24.32	2.50	1.71	1.71	-
7.	Modernisation of Shetrunji Canals	26.21	35.68	6.00	3.78	3.63	-
8.	Modernisation of Machhu I Canals	11.12	11.29	2.00	1.07	1.00	-
9.	Prevention of Salinity ingress (Saurashtra Coastal Development)	172.12	126.56	18.00	18.27	14.10	-
10.	Ukar - Kakrapar Modernisation	75.23	63.08	3.50	3.09	3.09	-
11.	Restoration of Mitti	2.53	4.02	2.45	-	-	-
12.	Kalindri	3.41	1.31	0.20	2.56	2.56	-

STATEMENT-II

Details of the Status of Appraisal of New Major and Medium Irrigation Projects of Gujarat :

S.No.	Name of Project	Latest estimated cost (Rs. in crores)	Ultimate Irrigation Potential (Hectares)	Date of receipt in CWC	Status of Techno-economic appraisal
(A) <i>Techno-economic examination completed and found acceptable by the Advisory Committee subject to compliance of certain observations by the State Government :</i>					
<i>Major</i>					
1	Modernisation of Machhu I Irrigation	11.12	2,140	2/91	Found acceptable by the Advisory Committee in 8/93 for Rs. 8.12 crores subject to environment clearance and concurrence of State Finance Deptt. The State Government is required to obtain the environmental clearance from Ministry of Environment and Forest and also obtain concurrence of State Finance Department.
<i>Medium</i>					
Nil					
(B) <i>Consideration deferred by Advisory Committee :</i>					
<i>Major</i>					
Nil					
<i>Medium</i>					
1	Walan Irrigation Project	22.16	7,390	5/90	Consideration deferred by the Advisory Committee for obtaining forest clearance from Ministry of Environment and Forests, clearance of RR Plans from Ministry of Welfare and review of cropping patterns etc.
(C) <i>Projects under correspondence with the State Governments</i>					
<i>Major</i>					
Nil					
<i>Medium</i>					
1	Und II Irrigation Project	38.94	4,250	12/91	The State Govt. is required to sort out aspects of Hydrology, irrigation planning and cost estimates etc.
2	Goma Irrigation Project	31.10	7,000	5/94	The State Government is required to sort out various techno-economic issues.
3	Ozat II	59.73	7,970	10/93	The State Government is required to sort out various techno-economic issues with Central Water Commission
4	Restoration of Mitti Irrigation	14.51	2,030	6/93	-do-
5	Mahupada Water Reservoir	25.74	2,340	9/93	-do-
6	Vartu II	30.38	6,150	12/91	Modified report examined by Central Water Commission and comments sent
7	Nanibarsan Water Resources Project	32.40	3,760	11/94	The State Government is required to sort out various techno-economic issues with Central Water Commission
8	Bakrol	23.86	4,290	1/95	-do-